Sl. No.	Name of the stretch	Details of change
21.	Silk Board Junction to Electronic city	COS for ₹ 166.94 lakhs.
22.	Islam Nagar- Kadtal (Pkg-7)	 In principle approval accorded a financial implication of ₹ 0.42 crore
		 Recovery of ₹ 4.72 crore. NHAI has approved in principle.
		 In principle approval has been accorded by NHAI for recovery of ₹ 2.90 crore
23.	Kadtal-Armoor (Pkg-8)	 for payment of ₹ 1.70 crore based on the recommendation of IC. NHAI HQs approved the same
		 for payment of ₹ 1.03 crore based on the recommendation of IC. NHAI HQs approved the same
		 ₹ 3.77 crore recommended and approved.

Accidents on national highways

748. SHRIMATI SASIKALA PUSHPA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the number of accidents on the National Highways (NHs) are on the rise during the last few years, *vis-a-vis* the number thereof during the same period ten years ago and if so, the details thereof;
- (b) the action taken by Government to provide policing on NHs to prevent accidents by checking over-speeding/overloading of vehicles, etc;
- (c) whether Government has held discussions with the Ministry of Home Affairs in this regard; and
 - (d) if so, the details thereof, including the outcome of such discussions?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Number of accidents on National Highways during the last 10 calendar years is given in the table below. During the last three years, a declining trend is seen.

Year	Road accidents on National Highways
2004	1,30,265
2005	1,29,994
2006	1,40,158
2007	1,38,922
2008	1,37,995
2009	1,42,511
2010	1,49,929
2011	1,49,732
2012	1,42,694
2013	1,36,786

(b) to (d) The Ministry of Road Transport and Highways has been emphasizing States/UTs from time to time for strict enforcement of the provisions of law to check the menace of overloading/over speeding.

Pace of construction of roads

- 749. SHRI A.K. SELVARAJ: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether proactive governance and faster approvals have resulted in unprecedented pick up in execution of road projects awarded during 2013-14;
- (b) whether the 16 projects awarded during the last fiscal year, work has already begun on 12 or 75 per cent of the total projects;
- (c) whether in the case of some of the projects awarded during last fiscal year, there has already been 40-50 per cent progress; and
- (d) whether during 2012-13 only 18 per cent of the projects got off the ground while this count was even lower at 10 per cent during 2011-12?